

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.206
C.P. (IB)/94(AHM)2024

Proceedings under Section 10 IBC

IN THE MATTER OF:

Riddhi Siddhi Recycle Paper LLP Through ITS Authorised
Signatory Manishkumar Bhagvandas Prajapati

.....**Applicant**

.....**Respondent**

Order delivered on: 08/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Mohammed Arkam Shaikh

For the Respondent :

ORDER

Ld. Counsel for the applicant submitted that connected matter is coming up for hearing on 24.06.2024, hence, requested for adjournment.

List for further consideration on 24.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)